

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO.989
TO BE ANSWERED ON 26.07.2021**

Revised salary of employess of Sanskrit Vidyalaya and School Sanstahan

989. SHRI JUAL ORAM

Will the Minister of EDUCATION be pleased to state :

- (a) whether the Government has taken note that all the employees of Sanskrit Vidyalaya and School Sansthan under the control of the Central Sanskrit University (Rashtriya Sanskrit Sansthan), New Delhi have not yet received their revised salary as per the recommendations of the Seventh Pay Commission;
- (b) If so, the details thereof and the reasons therefor; and
- (c) the steps taken or likely to be taken by the Government to release their revised pay as per the recommendations of the Seventh Pay Commission?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (c): There are only Adarsh Sanskrit Vidyalaya/Mahavidyalaya and Shodh Sansthan under the Central Sanskrit University and not Sanskrit Vidyalaya and School Sansthan. Further, the Central Sanskrit University is implementing various schemes of the Government of India including the Scheme for Financial Assistance to Institutions recognized as Adarsh Sanskrit Mahavidyalayas/Shodh Sansthan. The issue of implementation of Seventh Pay Commission's recommendations under the scheme of Government of India being implemented by the Central Sanskrit University will apply to the employees of Adarsh Sanskrit Mahavidyalayas/Shodh Sansthan only and not to the employees of Adarsh Sanskrit Vidyalayas/School Sansthan.
